

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.11.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/264/2022
NAME OF THE COMPANY	S V Labs Pvt Ltd
NAME OF THE PETITIONER(S)	Kesar Color Chem Industries
NAME OF THE RESPONDENT(S)	S V Labs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Ld. Counsel for the Operational Creditor present. Though the proof of service has been filed, the same is relates to the hearing dated 10.10.2022. Thus, no notice of today’s hearing is taken by the Operational Creditor. Therefore, let a fresh Notice to be taken to the Corporate Debtor within 4 days.

The matter adjourned to 07.12.2022, for hearing.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL